## SPACE RESEARCH PROGRAMME

\*504. SHRI J. P. MATHUR : Will the Minister of ATOMIC  $\;\;$  ENERGY/

परमाणु ऊर्जा मंत्री be pleased to slate:

- (a) whether with the recent Chinese and Japanese feats in orbiting satellites for a second time within a year, show ing superiority over India in space research, the Government of India pro pose to accelerate their space research programmes;
- (b) if so, whether Governmenl have taken any decision in this regard;
- (c) if the answer to parts (a) and (b) above be in the affirmative, the de tails thereof; and
- (d) if the answer to parts (a) and (b) above be in the negative, the rea sons thereof?

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY/

प्रधान मंत्री तथा परमाणु ऊर्जा मंत्री (SHRIMATI INDIRA GANDHI):

- (a) to (c) India's programme for development of space research is indicated in the publication 'Atomic Energy and Space Research—A Profile for the decade 1970-80' issued by the Department of Atomic Energy, copies of which are available in the Parliament Library.
  - (d) Does not arise.

## BURNING OF A MUSLIM DEAD BODY IN MYSORE

\*505. SHRI HAMID ALI SCHAM-NAD: Will the Minister of HOME

AFFAIRS/be pleased to

गृह संबो

state :

- (a) whether the attention of Government has been drawn to a report that appeared in a Kannada weekly 'Jaga-darshi" dated the 13th June, 1971, published from Mangalore to the effect that a dead body of a Muslim was forcibly burnt by some non-Muslims in the Hassan District of Mysore;
- (b) if so, under what circumstances this incident took place; and
- (c) the reaction of Central Government in the matter?

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THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT

OF PERSONNEL/1E HAME SHRI RAM NIWAS MIRDHA): (a) Yes, Sir.

(b) and (c) According to the information received from the State Government, a Muslim suffering from Leuco-derma died in Kenchammana Hoskote in Alur Taluk, Hassan District, and that the dead body was buried according to the Muslim religious custom. On account of superstitious belief that if the dead body of a person suffering from Leprosy was allowed to be buried it portended evil, a few Hindus in the village unauthorisedly exhumed the body and cremated it on 26th May, i 1971. A case has been registered under section 297 of the Indian Penal Code and is being investigated according to law.

## COCA-COLA

## ♦506. SHRI CHITTA BASU:

KUMARI SHANTA VASISHT :

SHRI RAJENDRA PRATAP SINHA

SHRI KRISHAN KANT:

SHRI ARJUN ARORA:

SHRI MAHITOSH PURKA-YASTHA:

DR. SALIG RAM:

SHRI GOLAP BARBORA:

SHRI K. L. N. PRASAD:

Wai the Minister of FOREIGN TRADE/ to state:

- (a) whether any step has been taken by Government on the question of re-plenshing the licence to the manufacturers of Coca-cola;
  - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY

OF FOREIGN TRADE/

(SHRI A. C. GEORGE): (a) and (b)

An inter-ministerial committee has been setup to consider this question, and their report is awaited.